

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

Petition No.63/2008

In the matter of

Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2004 for determination of transmission tariff due to additional capitalization incurred during 2005-06 and 2006-07 for Hiriyur sub-station (including 315 MVA Auto Transformer) LILO of Davangere-Hoody 400 kV D/C transmission line at Hiriyur and additional bays at Kolar and Hosur sub-stations for second circuit of Kolar-Hosur 400 kV D/C transmission line under system strengthening Scheme-II in the Southern Region for the period 1.4.2005 to 31.3.2009.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon

.... Petitioner

Vs

1. Karnataka Power Transmission Corp Ltd., Bangalore
2. Transmission Corporation of Andhra Pradesh Ltd, Hyderabad
3. Kerala State Electricity Board, Thiruvananthapuram
4. Tamil Nadu Electricity Board, Chennai
5. Electricity Department, Govt. of Pondicherry, Pondicherry.... **Respondents**

ORDER

Admit.

2. The petitioner has already served copy of the petition on the respondents. The respondents may file their replies by 31.5.2008 with a copy to the petitioner who may file its rejoinder, if any, by 15.6.2008.

3. List on 19.6.2008.

Sd/-
(R KRISHNAMOORTHY)
MEMBER
New Delhi, dated 6th May 2008

Sd/-
(BHANU BHUSHAN)
MEMBER